

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 07/131/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

NAME OF THE COMPANY: M/s Mera Gao Micro Grid Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 131

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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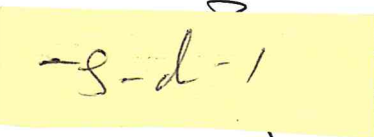
For the Petitioner (s) : None

For the Respondent (s) : None

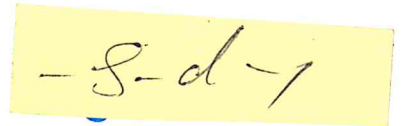
ORDER

None has appeared on behalf of the Petitioner. Court notice be issued to the Petitioner through counsel.

To come up on 10th January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)